

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT – II)

Item No. 229
2(ND)16

IN THE MATTER OF:

Mr. Pritam Kumar

...

Applicant/Petitioner

Versus

M/s. Winner Device & Display Pvt. Ltd. & Ors. ...

Respondent

Under Section: 397-398

Order delivered on 09.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. NARENDER KUMAR BHOLA,
HON'BLE MEMBER (T)

PRESENTS:

Mr. Saurabh Kalia, Adv for the Respondent.

ORDER

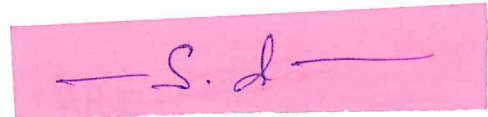
The order is dictated in open court.

Mr. Saurabh Kalia, Advocate appeared for the Respondent. None appeared on behalf of the Petitioner. The Parties are directed to provide the PDF file, so that the same may be uploaded on the NCLT website.

List the matter on 16.03.2021.



(NARENDER KUMAR BHOLA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)